

ITEM NO.103

Court No.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3879 OF 2013

U.O.I.& ORS.

Appellant (s)

VERSUS

G.S.GREWAL

Respondent(s)

(With office report)

Date: 15/05/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE A.K. SIKRI
(VACATION BENCH)

For Appellant(s)

Mr. K. Radhakrishnan, Sr. Adv.
Mr. T.A. Khan, Adv.
Mr. Farrukh Rasheed, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

Gp. Capt. Karan Singh Bhati, Adv.
Dr. Prikhshayat Singh, Adv.
Ms. Sonam Singh, Adv.
Ms. V. Mohana, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter on 22nd May, 2014.

(DEEPAK MANSUKHANI)
Court Master

(M.S. NEGI)
Assistant Registrar